

IN THE HIGH COURT OF JUDICATURE AT PATNA
Miscellaneous Appeal No.783 of 2016

Shri Nawal Kishor Yadav

... .. Appellant/s

Versus

The Union Of India, Through The General Manager, Eastern Railway and Anr

... .. Respondent/s

Appearance :

For the Appellant/s : Mr. Krishna Mohan Murari, Adv.

For the Respondent/s : Mr. Shyam Bihari Singh, Adv.

CORAM: HONOURABLE MR. JUSTICE RAJIV ROY
ORAL ORDER

8 05-02-2026 As prayed for by learned counsel for the appellant to
comply the order dated 13.11.2025, time be granted.

2. As prayed, list this case on 02.04.2026.

(Rajiv Roy, J)

Vijay Singh/-

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